

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6613/2019

LAKSHMAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.55086/2019-EXEMPTION FROM FILING
O.T. and IA No.55082/2019-EXEMPTION FROM SURRENDERING and IA
No.55084/2019-CONDONATION OF DELAY IN REFILING)

Date : 08-04-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Petitioner(s) Mr. P. V. Yogeswaran, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from surrendering is rejected.

One week's time is granted to the petitioner to surrender and
file proof thereof.

(LAYA RAWAT)
SENIOR PERSONAL ASSISTANT

(RAJINDER KAUR)
BRANCH OFFICER